



GOVERNMENT OF INDIA  
MINISTRY OF FINANCE / DEPARTMENT OF REVENUE  
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL  
DIRECTORATE OF SYSTEMS  
26/1, MAHATMA GANDHI ROAD, NUNGAMBAKKAM, CHENNAI- 600 034

C.No. IV/26/80/2018/Systems[S]

Date: 03.04.2019

## RETURNS – ADVISORY NO.8

### GSTR 2X

Sub: Returns – Deployment of GSTR 2X returns in production – user manual – regarding.

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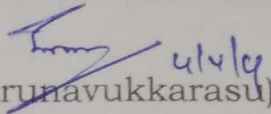
In GST Returns module a new return GSTR 2X has been made available to the filed formations at all levels. The return can be generated based on selection of jurisdiction, GSTIN number, Return type.

2. For a clear understanding of the above functionality, a detailed user manual along with screen shots for generating the aforesaid return is attached herewith. The departmental officer has to first log into the Departmental webpage.

Click – Menu

- a. Returns ---View Returns
- b. Select jurisdiction
- c. Select Return type
- d. Click on GSTIN /PAN/Business Legal Name
- e. Click on search button
- f. Form GSTR 2X can be viewed with details of TDS and TCS along with amendments thereto
- g. Excel download functionality is available; click excel download and view TDS and TCS along with amendments thereto

3. It is requested that this Advisory may kindly be circulated amongst all officers for effective utilization of this Return. A copy of the Advisory is also mailed to all ACL Admins.

  
(S. Thirunavukkarasu)

Additional Director General.

To

1. All the Pr. Chief Commissioner/ Chief Commissioners of GST Zones.
2. All the Pr. ADGs/ADG, DGGI,DGGST,DG(Audit), DGT (TPS).
3. The Principal Commissioner, GST Policy Wing.
4. All the Pr. Commissioners/Commissioners of Central Tax.
5. All the ADGs of DG Systems, New Delhi, Bengaluru & Kolkata.
6. All ACL Admn of Commissionerate / Division.
7. All the SSO ID registered in the GST System for this functionality.

Copy submitted to : The Member & Principal Director General, Systems & Data Management, New Delhi for kind information please.